

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 217
879/59/ND/2019

IN THE MATTER OF:

M/s. Amren Marketing Pvt. Ltd.

...PETITIONER

Vs.

M/s. Universal Conveyar Beltings Ltd. &Ors.

...RESPONDENT

Section

Under Section 59 of Companies Act

Order delivered on 31.01.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Appellant

**:Ms. Niharika Ahluwalia, Ms.
Sneha Kohli, Advocates**

For the Respondent

**:Mr. Arvind Nayar, Sr. Standing
Counse, Ms. Vanita Bhargava,
Ms. Raddhika Khanna, Ms.
Upasana Chandrashekharan,
Advocates, Mr. Goutham
Shivshankar, Mr. Shantanu
Singh, advocates for
Respondent No. 7, Mr. Nubair
Alvi, Advocate for Respondent
No. 5**

ORDER

Interim order be continued till the next date of hearing. Post the matter to

4th February, 2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(Abni Ranjan Kumar Sinha)
Member (J)**

(Annu)